NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 09/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017

NAME OF THE PARTIES: M/s. Global Nonwovens Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Ameya Gordale, Advocate

Meghe Kajud Lyakshe, Advocate

Umany Singh, Advocate

- For Applicant
Company

Order CSA No.09/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 31.1.2017.

Sd/-B.S.V. PRAKASH KWMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)